

CONFERENCE OF CHIEF SECRETARIES

*2108. **Shri Raghuramaiah:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a conference of Chief Secretaries of State Governments has recently concluded; and

(b) if so, what decisions have been arrived at in this conference?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes. A Conference of Chief Secretaries of all Part 'A' and Part 'B' States (except Jammu and Kashmir) and Vindhya Pradesh was held from the 12th to the 16th April, 1954.

(b) The Conference was called to obtain the final views of the State Governments on the draft Rules and Regulations governing the conditions of service of members of the All-India Services. These Rules will now be finalised in the light of the discussions at the Conference and promulgated. They will thereafter be placed before Parliament as required by the All-India Services Act, 1951.

Shri Raghuramaiah: May I know whether one of the subjects discussed was about a common code enforcing uniformity in respect of the pay and allowances of all classes of All-India Services?

Dr. Katju: That was one of the subjects discussed. I may add here that the number of rules of all varieties which were discussed was 27.

Shri C. K. Nair: May I know why Part C State Secretaries were not included in this Conference?

Dr. Katju: Part C States have no cadres of their own. They exist and subsist on loaned officers.

SHORT SERVICE REGULAR COMMISSION OFFICERS

*2109. **Sardar Hukam Singh:** Will the Minister of Defence be pleased to state:

(a) whether any Short Service Regular Commission officers in the Directorate-General of Medical Services have

completed their Short Service Commissions during 1953-54 and were discharged from service; and

(b) whether any State has refused to grant age concessions for recruitment to the civil medical services in favour of such officers?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, Sir. During 1953-54, 55 Short Service Regular Commissioned Officers in the Army Medical Corps have been released from service.

(b) No, Sir.

Sardar Hukam Singh: What was the longest term for which any of these officers served in the Army?

Sardar Majithia: Short service commission is normally for three years extendable up to a maximum of seven years.

Sardar Hukam Singh: Did the Defence Ministry in any other way help these officers to get employment in some departments beyond addressing the State Governments to grant them age concessions?

Sardar Majithia: That does not arise because the only bar standing in their way was the age, and all the States agreed to relax this age-limit. In certain cases, the age-limit was not exceeded. Therefore, they took their chance and if they were found suitable, they must have been taken in.

Sardar Hukam Singh: Have Government any information as to what percentage out of these persons released from the Army could find employment in civil departments?

Sardar Majithia: No, Sir. We have not got the figures.

UNIVERSITY EDUCATION COMMISSION

*2110. **Shri S. N. Das:** Will the Minister of Education be pleased to state:

(a) whether the Committee appointed to survey the progress made in the implementation of the recommendations of the University Education Commission has completed its work;